

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s).
28092-28093/2014

HARI SHANKAR RAI

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 13-10-2017 These petitions were called on for hearing
today.

For Petitioner(s)

Mr. Devendra Singh, AOR

For Respondent(s)

Mr. Upendra Mishra, Adv.
Mr. Vinay Garg, AOR

UPON hearing the counsel the Court made the following
O R D E R

All the three respondents have already filed the counter
affidavit.

Despite undertaking, Id. Advocate for the petitioner has
not filed the application for substitution in respect of
deceased sole petitioner. Last and final opportunity is
granted to file the said application within four weeks' time.

List again on 22nd of November, 2017.

RAJESH KUMAR GOEL
Registrar